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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A.No. 198 of 2010

Mukesh Pathi Applicant
Vs
UOI & Ors. Respondents

1. Order dated: 30th June, 2011

C O R A M
THE HON'BLE MR. C.R.MOHAPATRA, MEMBER (ADMN.)
AND
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)

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By filing Memo dated 30.6.2011, Learned Counsel for the Applicant seeks to withdraw this OA as the Applicant has already been issued the offer of appointment to the post of Librarian in KV. Heard. In view of the Memo filed dated 30.6.2011 this OA stands dismissed as withdrawn.


Member (Judicial)


Member (Admn.)